

POST OFFER PUBLIC ANNOUNCEMENT
for the attention of the Shareholders of

G. P. ELECTRONICS LIMITED (“GPEL”)

Registered Office: Peninsula Spenta, Mathuradas Mills Compound,
Senapati Bapat Marg, Lower Parel, Mumbai 400013, India

The details subsequent to the completion of Open Offer formalities in connection with (a) Public Announcement [“PA”] dated November 28, 2007 issued pursuant to and in compliance with among others, Regulations 10 and 12 of Chapter III of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto [“SEBI Takeover Regulations” / “Regulations”]; (b) Letter of Offer dated January 15, 2008 sent to the shareholders / beneficial owners of GPEL and (c) Corrigendum to Public Announcement dated January 25, 2008 issued by YES Bank Limited as Manager to the Open Offer on behalf of Aarti Management Consultancy Private Limited, Aditi Management Consultancy Private Limited and Anjoss Trading Company Private Limited [“Acquirers”], are as under:

1.	Name of the Target Company	G. P. Electronics Limited			
2.	Name of the Acquirers including PACs	Acquirers -1. Aarti Management Consultancy Private Limited, 2. Aditi Management Consultancy Private Limited and 3. Anjoss Trading Company Private Limited PAC - Not Applicable			
3.	Name of the Manager to the Offer	YES Bank Limited			
4.	Name of the Registrar to the Offer	Mondkar Computers Private Limited			
5.	Offer Details	Open Offer to acquire upto 9,72,173 equity shares of Rs.10/- each representing 20.00% of the voting paid up equity share capital at a price of Rs. 20.00 per fully paid-up equity share			
	(a) Date of opening of the Offer	January 28, 2008 [as per revised schedule]			
	(b) Date of closure of the Offer	February 16, 2008 [as per revised schedule]			
6.	Details of the acquisition				
Sr. No.	Particulars	Proposed in the Letter of Offer		Actual	
6.1	Offer Price (Rs.)	20.00		20.00	
6.2	Shareholding of the Acquirers before SPA / PA				
	• Number of equity shares	Nil		Nil	
	• %	NA		NA	
6.3	Shares acquired by way of SPA				
	• Number of shares	30,10,807		30,10,807	
	• %	61.95		61.95	
6.4	Shares acquired in the open offer				
	• Number of shares	9,72,173		7,130	
	• %	20.00		0.15	
6.5	Size of the open offer (No of shares multiplied by offer price per share)	Rs. 1,94,43,460.00		Rs. 1,42,600.00	
6.6	Shares acquired after PA but before 7 working days prior to offer closure date				
	1. Price of the shares acquired	Nil		Nil	
	2. No of shares acquired	NA		NA	
	3. % of shares acquired	NA		NA	
6.7	Post offer share holding of the Acquirers (6.2+6.3+6.4+6.6)				
	• Number of shares	39,82,980		30,17,937	
	• %	81.94		62.09	
6.8	Pre & Post offer share holding of Public	Pre	Post	Pre	Post
	• Number of shares	18,50,056	8,77,883	18,50,056	18,42,926
	• %	38.05	18.06	38.05	37.91
7.	Status of Escrow Account, whether released or not	A sum of Rs. 1,42,600/- was transferred from Cash Escrow Account to Special Account on February 22, 2008 for the purpose of making payment towards 7,130 valid equity shares accepted from 50 eligible resident public shareholders. Balance lying in Cash Escrow Account was released to the Acquirers on March 11, 2008.			
8.	Payment of interest, if any, to the shareholders along with details thereof	There was no delay in making payment to the eligible shareholders. Therefore the question of paying interest did not arise			
9.	Status of Investor complaints received, if any	No investor complaints are received or pending			

The Acquirers i.e. Aarti Management Consultancy Private Limited, Aditi Management Consultancy Private Limited and Anjoss Trading Company Private Limited and the directors of the Acquirers accept joint and several responsibilities for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirers as laid down in the SEBI Takeover Regulations.

This Post Offer Public Announcement is expected to be available on SEBI's website at www.sebi.gov.in

Manager to the Offer	Registrar to the Offer
 YES Bank Limited 12th Floor, Discovery of India Building Nehru Centre, Dr. Annie Besant Road Worli, Mumbai 400 018 Tel. No: 91 22 6669 9000 Fax No: 91 22 2497 4158 E-mail: merchantbanking@yesbank.in SEBI Registration No: MB / INM 0000 10874 Contact: Dhanraj Uchil / Mayur Sarma	 Mondkar Computers Pvt Limited 21, Shakil Niwas, Opp: Satya Saibaba Temple Mahakali Caves Road Andheri East, Mumbai 400093 Tel: 022 2825 7641 / 2836 6620 Fax: 022 2820 7207 Email: info@mondkarcomputers.com SEBI Registration No: INR 000000 114 Contact: Ravi Utekar

This Post Offer Public Announcement is being issued by the Manager to the Offer on behalf of the Acquirers (i) Aarti Management Consultancy Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001; (ii) Aditi Management Consultancy Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001 and (iii) Anjoss Trading Company Private Limited, 2nd Floor, 16, Ali Chambers, Nagindas Master Road, Fort, Mumbai 400 001.

Place: Mumbai

Date: March 19, 2008